NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No.32/(MAH)/2016 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.09.2016

NAME OF THE PARTIES: Shri Rohtas Jugalkishore Gupta V/s.

M/s. Jugnar Processors Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

| S. No | NAME | DESIGNATION | SIGNATURE |
|-------|-------------------|--------------|-------------|
| 1. | M.S. BHARDWAJ | Advocates | Mudug |
| | Shu' v. P. Werner | As Ceptioner | (1217.630 |
| 1 | Sahil Mah. Jin | Adv. f. R-2 | Sah-117.hg~ |

Order

C.P. No. 32/397-398/CLB/MAH/2016

- 1. Rejoinder from the side of the Petitioner is handed over to the Respondent today in the court. The Ld. Advocate is directed to file it to the Registry also.
- 2. Since the Rejoinder has been served today, hence an adjournment is granted.
- 3. Next date of hearing is therefore fixed on 23.11.2016.

Dated: 23.09.2016

Sd/-Shri M.K. Shrawat Member (Judicial)